

COMMUNAL RIOTS

*199. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of communal riots which took place in the country during the year 1968; and

(b) the action taken or proposed to be taken by Government to put down such riots in future?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN):

(a) According to information furnished by State Governments/Union territories there were no communal riots in 1968 in Goa, Manipur, Pondicherry, NEFA, Chandigarh, Andaman & Nicobar Islands, Nagaland, Haryana and Punjab. There were 5 riots in Mysore and one each in Gujarat and Orissa. Information regarding the number of riots from remaining States/Union territories is awaited.

(b) Action is being taken by the Central Government and the State Governments on the lines suggested by the National Integration Council. A statement indicating the up-to-date position of the action taken by the Central and the State Government on the recommendations of the Committee on Communal Aspect of the National Integration Council is laid on the Table of the House [See Appendix LXVIII, Annexure No. 41]. On 9th April, 1969, I have written to Chief Ministers of all States, suggesting, *inter alia* that review should be made of the administrative arrangements in relation to each major disturbance to enable the Administration to spot out the weaknesses that might still exist and to take remedial measures promptly.

UNION OF STUDENTS

*200. SHRI M. M. DHARIA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government propose to have only one Union of students in

each University and to have only one Federation of such Unions for the whole country; and

(b) if so, when such a scheme is likely to be introduced?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K.R.V. RAO): (a) There is no such proposal under consideration.

(b) Does not arise.

*201. [Transferred to the 15th May, 1969].

SETTING UP OF INTER-STATE COUNCIL

*202. SHRI ARJUN ARORA:
SARDAR NARINDAR
SINGH BRAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Kerala Chief Minister, Shri E. M. S. Namboodripad has sent to Government any suggestion pertaining to the setting up of an Inter-State Council to advise the Government of India on all issue of national importance including Centre-State relations;

(b) if so, the details of the suggestion; and

(c) the reaction of Government to the suggestion?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN):

(a) and (b) The Chief Minister of Kerala has suggested the setting up of an inter-State Council under article 263 of the Constitution for dealing with the problems of Centre-State relations.

(c) There are already several forums for Centre-State consultations, such as the National Development Council, the Chief Minister's Conference, the Zonal Councils and other numerous functional conferences and Committees of Ministries. The Study Team on Centre-State Relations set up by